

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) No, Sir.

(b) Does not arise.

District Gazetteers

3144. { **Shri Ramachandra Ulaka:**
 { **Shri Dhuleshwar Meena:**

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) the financial assistance proposed to be given to the Government of Orissa for compilation and printing of District Gazetteers during 1965-66; and

(b) the details thereof?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) and (b). During 1965-66 the Central grant-in-aid to the Government of Orissa would be 40% of the expenditure incurred by the State on the compilation and printing of the District Gazetteers. The grant for compilation is subject to a ceiling of Rs. 6,000/- per volume.

Assam-East Pakistan Border

3145. { **Shri Vishwa Nath Pandey:**
 { **Shri Ram Harkh Yadav:**
 { **Shri Panna Lal:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that the East Pakistani Ansars (local militia) and the East Pakistan Rifles have launched a campaign of terror among the people living along the Dhubari-Goalpara Sector of the Assam-East Pakistan border and the people of that sector are in a panicky condition; and

(b) if so, the reaction of Government thereto?

The Minister of State in the Ministry of Home Affairs (Shri Hathl): (a) and (b). On the 13th and 14th March, 1965, Pakistani intruders and criminals backed by some Pakistan uniformed armed personnel tres-

passed into Indian territory in this area and forcibly took away cattle, utensils, clothes and other household articles. On 14th March, 1965, three Indian nationals were badly assaulted. The people of the area became panicky because the Pakistani intruders were being backed by Pakistan uniformed armed personnel.

The Government of Assam have lodged a protest against these incidents with the East Pakistan authorities. The Border security force and the District executive force have been strengthened. The local leaders have also been requested to allay panic and to keep up the morale of the people there.

Delhi University

3146. **Shri Narendra Singh Mahida:** Will the Minister of **Education** be pleased to state:

(a) the total area in one contiguous block of the Delhi University, Delhi;

(b) whether thoroughfares have been provided for the University area;

(c) if not, whether there is any proposal for the removal of the University outside the busy area of the capital to obviate inconvenience to the general public; and

(d) if so, the action so far taken or being taken at present?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) About 447.5 crore.

(b) Yes.

(c) and (d). Do not arise.

Urdu as Official Language

3146-A. { **Shri Koya:**
 { **Shri D. C. Sharma:**
 { **Shri P. Venkatasubbaiah:**
 { **Shri Kindar Lal:**
 { **Shri Brij Basi Lal:**
 { **Shri Vishwa Nnith Pandey:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether he has received a memorandum from 104 Members of

Parliament demanding recognition of Urdu as the second official language in U.P., Bihar, Madhya Pradesh, Delhi, Punjab and Rajasthan; and

(b) if so, Government's reaction thereto?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Yes, Sir.

(b) The matter is under examination.

महाराष्ट्र में अनुसूचित क्षेत्र

3146ख. श्री दे. शि. पाटिल : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) महाराष्ट्र के विदर्भ के इलाके में अनुसूचित क्षेत्र के बाहर रहने वाले आदिवासियों की कुल जनसंख्या कितनी है ;

(ख) क्या यह सच है कि महाराष्ट्र सरकार ने किसी क्षेत्र विशेष को अनुसूचित क्षेत्र घोषित करने का मुझाव दिया था ; और

(ग) यदि हां, तो केन्द्रीय सरकार ने कौन से क्षेत्र को अनुसूचित क्षेत्र घोषित किया है ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री ल० ना० मिश्र) : (क) सूचना एकत्रित की जा रही है और उपलब्ध होते ही मदन के सभा-पटल पर रख दी जायगी ।

(ख) और (ग) महाराष्ट्र सरकार ने अनुसूचित क्षेत्र और अनुसूचित आदिम जाति आयोग को सलाह दी थी कि कुछ क्षेत्रों को, जिनमें विदर्भ क्षेत्र के भी कुछ इलाके शामिल थे, अनुसूचित क्षेत्रों की सूची परिशिष्ट I पर सभापटल पर रखे गए—पुस्तकालय में रखा गया । देखिये संख्या L. T.—

4354/65—उद्धरण के अनुसार] में शामिल किया जाय । आयोग ने सिफारिश की कि क्षेत्रों को अनुसूचित करने के प्रश्न पर उनके द्वारा उनकी रिपोर्ट के अध्याय 8 में सुझाये गये बैकल्पिक दृष्टिकोण [परिशिष्ट II पर सभापटल पर रखे गए—पुस्तकालय में रखा गया । देखिये संख्या L. T.—4354/65—उद्धरण] की पृष्ठभूमि में विचार किया जाना चाहिये । आयोग द्वारा सुझाया गया “बैकल्पिक दृष्टिकोण” अर्थात् यह कि अनुसूचित क्षेत्रों को अनुसूचित आदिम जाति विकास खंडों के अन्तर्गत परिगणित किया जाना चाहिये, भारत सरकार द्वारा स्वीकार कर लिया गया है । इसलिये महाराष्ट्र में किन्हीं नये क्षेत्रों को अनुसूचित करने का प्रश्न नहीं उठता ।

Expansion of Narela Township

3146-C. { Shri Hukam Chand
Kachhavaia:
Shri Yudhvir Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Government have notified acquisition of 9500 acres of land for expansion of Narela Township under Section 4 of the Land Acquisition Act;

(b) whether it is also a fact that the proposed acquisition covers agricultural lands of a number of villages including Bhargarh and Kurani villages; and

(c) if so, the broad outlines thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). Yes, Sir

(c) A copy of the Notification No. F.1(43)63-63-L&H, dated the 30th October, 1963, issued by the Delhi Administration is laid on the Table of the House.